

**IN THE INCOME TAX APPELLATE TRIBUNAL
KOLKATA BENCH "B", KOLKATA**

**BEFORE SH. S.S.GODARA, JUDICIAL MEMBER AND
DR. A.L. SAINI, ACCOUNTANT MEMBER**

**ITA No. 2387/KOL/2017
[Assessment Year: 2009-10]**

| | | |
|---|----|--|
| Chandimata Management Pvt. Ltd. C/o. Subash Agarwal & Associates Siddha Gibson, 1, Gibson Lane, 2 nd floor, Suite-213, Kolkata-700 107. PAN- AACCC 6782 A | vs | Assistant Commissioner of Income Tax CC-3(1), Kolkata. |
| (Appellant) | | (Respondent) |

C O R R I G E N D U M

PER SH. S.S.GODARA, JUDICIAL MEMBER:

The Revenue's instant application dated 20.09.2019 states that our order in issue dated 21.08.2019 has wrongly incorporated assessee's PAN as **AAABA 0406 G** than the correct one **AACCC 6782 A**. Necessary copies of both these PANs have also been enclosed. We therefore issue this corrigendum that our order dated 21.08.2019 shall now stand modified to the extent of assessee's PAN to be read as **AACCC 6782 A**. This corrigendum forms part of our order dated 21.08.2019.

Sd/-
(DR. A.L. SAINI)
ACCOUNTANT MEMBER
Date: 18.11.2019
Bidhan

Sd/-
(S.S.GODARA)
JUDICIAL MEMBER

Copy forwarded to:

1. Appellant- Chandimata Management Pvt.Ltd., C/o. Subash Agarwal & Associates Siddha Gibson, 1, Gibson Lane, 2nd floor, Suite-213, Kolkata-700 107.
2. Respondent- Assistant Commissioner of Income Tax, CC-3(1), Kolkata.
3. CIT-Kolkata
4. CIT(Appeals)-21, Kolkata (sent through mail)
5. DR: ITAT-Kolkata Benches (sent through mail)

AR/H.O.O
ITAT, KOLKATA